

LAY NOTE BEFORE THE HON'BLE MEMBER
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

Date: 20.05.2024

Original Application No 522/2024/PB

News item titled " Shri Banshidhar Nagar: Din k Ujale me ho raha Balu ka Avidh Khanan, Prashashan Khamosh" appearing in Navbharat Today dated 08.03.2024

Received the case record of Original Application no. 522/2024/PB from the Consultant (Judicial), NGT, PB, New Delhi by email on 18.05.2024, titled News item titled " Shri Banshidhar Nagar: Din k Ujale me ho raha Balu ka Avidh Khanan, Prashashan Khamosh" appearing in Navbharat Today dated 08.03.2024

It appears from the case record received that the case has been taken cognizance by NGT, PB, New Delhi based on the new item appearing in Navbharat Today, dated 08.03.2024, titled "Shri Banshidhar Nagar: Din k Ujale me ho raha Balu ka Avidh Khanan, Prashashan Khamosh". The following have been impleaded as respondents:

- (i) Jharkhand State Pollution Control Board, Through its Member Secretary, H.E.C. Bhurwa, Ranchi-834004.
- (ii) Central Pollution Control Board, through its Member Secretary, Parivesh Bhawan, East Arjun Nagar, Delhi-110032
- (iii) Ministry of Environment, Forests and Climate Change, Regional Office (ECZ), Bungalow No. A-2, Shyamali Colony, Ranchi-834002.
- (iv) Collector & District Magistrate, Shree Banshidhar Nagar, Garhwa Collectorate Building, Garhwa-822114.

Thereafter the case has been transferred to NGT, EZB, Kolkata.

Submitted for kind perusal and appropriate direction to renumber the case at NGT, EZB, Kolkata. Post renumbering, the case may be listed on 02.08.2024 as fixed and notice may be issued to respondent number 1 to 4 as directed.

Submitted please.

Ld. Deputy Registrar

Shoban
20/05/2024
Section Officer

Ld. Registrar

As to be perused at-A -
above.

Autograph
24/05/24

Hon'ble Expert Member

Anirudh Chakrabarti
01.7.24
Hon'ble Judicial Member

07-524/2024

**National Green Tribunal
Principal Bench**

Sub: News item titled "श्री बंशीधर नगर दिन के उजाले में हो रहा बालू का अवैध खनन, प्रशासन खामोश" appearing in Navbharat Today dated 08.03.2024.

The matter relates to the alleged illegal sand mining taking place in Shree Banshidhar Nagar, Jharkhand. As per the article, despite the government's ban on sand mining, illegal sand mining is going on in full swing in broad daylight in Dhurki. The article alleges that the sand mining on the banks of Kanhar river goes on all day long. It further alleges that the sand mafia has even made proper roads with JCB machines in the forest to reach the sand ghat in Kanhar river. The article states that sand is then loaded on tractors and dumped in nearby villages. It claims that in Dhurki, about 200 tractors of sand is illegally mined everyday from the various ghats of Kanhar river.

The above matter seems to be violating the Sand Mining Guidelines, 2016 and the Environment Protection Act, 1986. Based on this we may seek a report from the Jharkhand State Pollution Control Board, Central Pollution Control Board, RO Ministry of Environment and Forest and DM (Shree Banshidhar Nagar). The matter may be transferred to the Central Zone Bench.

Submitted for consideration please.



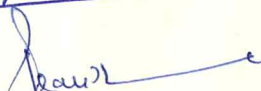
Kriti Shrivastava
Legal Researcher

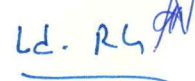


Dr. A Senthil Vel.
Expert member

Ld. Registrar General Submitted for kind perusal and appropriate direction/approval of above.

Hon'ble Chairperson Sir




LD. RL

LD DR - For n.a.

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const. (Judicial)